

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-34/2020/3506/A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti Bobita Kshetry,
District & Sessions Judge,
Biswanath, Biswanath Chariali.

Dated Guwahati, the ^{tl} 8 April, 2024.

Sub: **Casual leave.**

Ref:- Your letter No. DJ(BN) 1285 dtd. 05.04.2024.

Madam,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 05.04.2024**, has been granted.

The next senior most Judicial officer available at the station shall remain in-charge of your Court and office in your absence.

Yours faithfully,

sd/-
JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-34/2020/3507/A, dated , 08-04-2024

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.

08/04/24
JT. REGISTRAR (VIGILANCE)
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